

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar General)

Subject: Constitution of Artificial Intelligence Committee in the High Court of Jammu and Kashmir.

ORDER

No: 455

Dated: 12.10.2020

Hon'ble the Chief Justice has been pleased to constitute Artificial Intelligence (AI) Committee for the High Court comprising of:

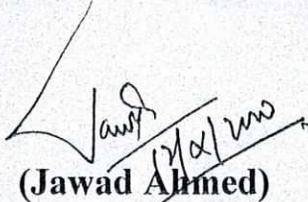
- 1) Hon'ble Mr. Justice Rajesh Bindal (Chairperson),
- 2) Hon'ble Mr. Justice Puneet Gupta (Member)

To look into the aspects of:

- i) Use of AI Language Technology in Translation of Judicial Documents.
- ii) Use of AI in Process Automation on the Administrative Side.
- iii) Exploring potential of use of AI in Legal Research Assistance on Judicial Side
- iv) Exploring potential usage of AI in other Judicial avenues.

CPC e-Courts, High Court of Jammu and Kashmir shall assist the Artificial Intelligence Committee of the High Court and coordinate with the Member-Convenor of the Artificial Intelligence Committee of the Supreme Court of India.

By Order

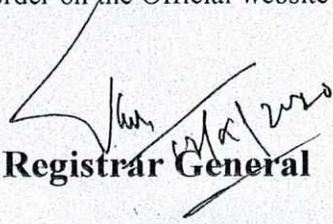

(Jawad Ahmed)
Registrar General

No: 9326-36/R-9

Dated: 12.10.2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal.
3. Secretary to Hon'ble Mr. Justice Puneet Gupta.
....for information of their Lordships.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Rules, High Court of J&K, Srinagar.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar
..... for information.
7. CPC e-Courts, High Court of J&K, Srinagar for information.
8. NIC Coordinator, High Court of J&K for uploading the order on the Official website of the High Court.


Registrar General